

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1395
ANSWERED ON 12/12/2023**

HOUSES TO ST PEOPLE UNDER PMAY

1395. SHRI ARJUN LAL MEENA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether houses have been provided to the Scheduled Tribes (STs) people under the Pradhan Mantri Awaas Yojana (PMAY) in Udaipur Parliamentary Constituency;**
- (b) if so, the number of houses sanctioned and made available under the said Yojana till the current financial year in Udaipur Parliamentary Constituency; and**
- (c) the time by which the houses are likely to be allotted to those deprived of the benefits of this yojana?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) to (c): In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to provide assistance to eligible rural households with overall target to construct 2.95 crore pucca houses with basic amenities by March, 2024. The target allocated to the State of Rajasthan is 17,18,472 houses out of which the no. of houses sanctioned is 17,18,370 and no. of houses constructed is 16,77,607.

Under the PMAY-G, minimum 60% of the target at the national level is earmarked for SC/ST households. To maintain this, 60% of the target allocated to each State / UT is earmarked for SC/STs subject to availability of eligible PMAY (G) beneficiaries in the Permanent Wait List (PWL).

The details of houses sanctioned and completed for the ST beneficiaries at the national level, in the state of Rajasthan and Udaipur district under PMAY-G are as follows:

	No. of houses Sanctioned to ST beneficiaries	No. of houses completed of ST beneficiaries
National level	65,56,356	52,69,383
Rajasthan	6,22,690	6,10,940
Udaipur district	1,16,669	1,14,910

Pradhan Mantri Awas Yojana - Urban (PMAY-U): The Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all-weather pucca houses with basic amenities to all eligible urban beneficiaries including Scheduled Tribes (STs) people across the country including Udaipur Parliamentary Constituency. Under PMAY-U, a total of 118.63 lakh houses have been sanctioned as on 30.11.2023, of which 5.74 lakh have been sanctioned for the beneficiaries belonging to ST category. In the Udaipur Parliament constituency, 2,174 houses have been sanctioned for ST beneficiaries. Against the sanctioned houses, 1,175 are grounded for construction, of which 288 have been completed. The Mission period was up to 31.03.2023 which has been extended up to 31.12.2024 for completion of all sanctioned houses.
